

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2020 AT  
10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BANK OF BARODA V/S ROTOMAC GLOBAL  
PVT. LTD.

SECTION: 35(1)(n) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT :SH. SHUBHAM AGARWAL, ADV.

CA NO. 232/2018 IN CP NO. (IB) 70/ALD/2018

The matter was taken up today through Video Conferencing at 01:50 PM.

Heard Sh. Shubham Agarwal, Advocate for the Applicant through Video  
Conferencing.

In view of the order passed in CA NO. 231/2018 IN CP NO. (IB) 71/ALD/2018  
put up this matter on 7<sup>th</sup> January, 2021 before the Regular Court/ Video Conferencing.

Dated : 01.12.2020

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(P.S.)